

SLP(Crl.)No. 3254 OF 2004

ITEM No.34

Court No. 7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3254/2004
(From the judgement and order dated 07/01/2004 in CRR 2130/02
of The HIGH COURT OF CALCUTTA)

NETAI DUTTA

Petitioner (s)

VERSUS

STATE OF WEST BENGAL Respondent (s)
(With Appln(s). for exemption from filing O.T. and ex-Parte stay)

Date : 09/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)Mr.Kirit Rawal,Sr.Adv.
Ms. Radha Rangaswamy,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice. Meanwhile, there will be stay of further proceedings.

[G.V.Ramana]
Court Master

[Veera Verma]
Court Master